### दिल्ली विधान सभा सचिवालय समाचार भाग-2

(विधायी तथा अन्य मामलों से संबंधित सामान्य जानकारी) मंगलवार 21 सितम्बर 2010 / भाद्रपद 30, 1932 (शक)

संख्या-92

विषय: दिनांक 01.01.2011 को पात्रता तिथि मानते हुए फोटो मतदान सूची के विशेष संक्षिप्त पुनरीक्षण कार्य की सूची

माननीय विधान सभा सदस्यों की सूचना हेतु चुनाव कार्यालय से प्राप्त उपर्युक्त विषय से संबंधित पत्र संख्या सी ई ओ/ई एल.जी./101 (4)/2010/21664—684 दिनांक 17.09.2010 की प्रति इस पत्र के दूसरी तरफ दी गई है।

पी.एन. मिश्रा सचिव

#### **DELHI LEGISLATIVE ASSEMBLY SECRETARIAT**

**BULLETIN PART-II** 

(General information relating to legislative and other matters)

Tuesday, 21<sup>th</sup> September, 2010/ Bhadrapada 30, 1932(Saka)

No.92

Sub: Special Summary Revision of Electoral Rolls w.r.t. 01.01.2011 as qualifying date:- Schedule - regarding

Please find overleaf copy of the letter No. CEO/EL.G/101 (4)/2010/21664-684 dated 17.9.2010 on the subject cited above, received from the Office of the Chief Electoral Officer, Delhi for the information of Hon'ble Members of Delhi Legislative Assembly.

P.N. MISHRA SECRETARY



# राष्ट्रीय राजधानी क्षेत्र, दिल्ली सरकार

## कार्यालय, मुख्य चुनाव अधिकारी, दिल्ली GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI

## OFFICE OF THE CHIEF ELECTORAL OFFICER. DELHI

पुराना सेंट स्टीफन कालेज भवन, कश्मीरी गेट, दिल्ली - 110 006 दूरभाव नं: 3982711, 3982611, 3965176, 3933054

Old St. Stephen's College Building, Kashmere Gate, Delhi - 110 006. Fax. Nos. 3910683, 3981513, 3963604

No. CEO/EL.G/101(4)/2010681664-684 Dated: 17 09/2010

Special Summary Revision of Electoral Rolls w.r.t. 01.01.2011 as qualifying date: - Schedule -regarding

Sir.

Election Commission of India has ordered the Special Summary Revision of Electoral Rolls w.r.t. 01.01.2011 as qualifying date in all the 70 Assembly Constituencies in NCT of Delhi. The schedule is as follows:

S.	ACLIVITIES	Date
1	Draft Publication of Electoral Rolls.	30 <sup>th</sup> October,2010 (Saturday)
2	Period of filing of claims and objections	30 <sup>th</sup> October (Saturday) to 23 <sup>rd</sup>
3	Reading of relevant part/section of Photo Electoral Rolls in Gram Sabha/Local bodies and RWA meetings etc. and verification of names	and ooth as
4	Special Campaign dates with Booth Level Agents of political parties for receiving Claims and Objections	7 <sup>th</sup> November,2010 (Sunday) 13 <sup>th</sup> November,2010 (Saturday) and
5	Disposal of claims and objection	21 <sup>st</sup> November, 2010 (Sunday) By 23 <sup>rd</sup> December, 2010 (Thursday)
5	Updating the database, merging of photographs, updating the Control Tables and preparation and printing of supplementary list	From 23 <sup>rd</sup> December,2010 (Thursday) to 03 <sup>rd</sup> January, 2011 (Monday)
	Final Dublication (F)	05 <sup>th</sup> January,2011 (Wednesday)

Yours faithfully,

(J.K. SHARMA) DY.CHIEF ELECTORAL OFFICER